

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).11429/1996

(Arising out of impugned final judgment and order dated 23/02/1996
in WP No.3067/1994 passed by the High Court Of Judicature at
Allahabad)

MOHAMMAD HASHIM

Petitioner(s)

VERSUS

DR. SUBRAMANIAM SWAMI & ORS.

Respondent(s)

WITH
SLP(C)No.15109/1996
(With appln.(s) for directions and Office Report)

SLP(C)Nos.18407-18408/1996

Date : 07/08/2015 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE KURIAN JOSEPH

For Petitioner(s)

Mr. Anoop George Chodhry, Sr. Adv.
Mrs. June Chodhry, Sr. Adv.
Mr. Shakil Ahmed Syed, Adv.
Mohd. Parvez Dabas, Adv.
Ms. Uzmi Jameel Husain, Adv.Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Mohan Parasharan, Sr. Adv.
Mr. Avijit Bhattacharjee, Adv.
Ms. Upma Shrivastava, Adv.
Mr. P.V. Yogeshvaran, Adv.

For Respondent(s)

Dr. Subramaniam Swami, In-person

Dr. Roxna Swamy, Adv.
Mr. Yatinder Chaudhary, Adv.
Mr. Vijay Sharma, Adv.

Signature Not Verified

UOI
Digitally signed by
Sarita Purohit
Date: 2015.08.0813:10:11 IST
Reason:

Mr. Maninder Singh, ASG

Mr. V. Mohana, Sr. Adv.
Mr. Abhinav Mukherjee, Adv.
For Ms. Sushma Suri, Adv.

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State

Mr. Vijay Bahadur Singh, Adv. Gen. (UP)
Mr. Dinesh Dwivedi, Sr. Adv.
Mr. Ravi Prakash Mehrotra, Adv.
Mr. Ashutosh Kr. Sharma, Adv.
Mr. Om Subhash Tripathi, Adv.

For Applicant

Mr. Fuzail Ahmad Ayyubi, Adv.

IA No.9

Mr. Anas Tanwir, Adv.
Mr. Abdul Qadir, Adv.
Ms. Kanishka Prasad, Adv.

Mr. Ashok K. Srivastava, Adv.
Mr. P. Parmeswaran, Adv. (Not present)
Mr. Kamendra Mishra, Adv. (Not present)

UPON hearing the counsel the Court made the following
O R D E R

A letter has been circulated by the learned counsel for the Union of India seeking adjournment for filing reply to the application for directions.

It would be open to the concerned parties to file reply to the application for directions within three weeks from today.

Rejoinder affidavit, if any, may be filed within three weeks thereafter.

List the matters on 11th September, 2015.

(Sarita Purohit)
Court Master

(Sneh Bala Mehra)
Assistant Registrar